

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. No.99 OF 2003

IN

O.A. No.1443 OF 2001

New Delhi, this the 13th day of August, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

Shri Chander Bhan and Others ....Applicant

(By Advocate : Shri B.S. Mainee)

Versus

Union of India and Others. ....Respondents

(By Advocate : Shri R.L. Dhawan)

ORDER (ORAL)

JUSTICE V.S. AGGARWAL, CHAIRMAN:

After hearing the learned counsel for the parties, we find that there is no good ground to review. RA 99/2003 is dismissed.

V.K. Majotra

(V.K. MAJOTRA)

MEMBER (A)

V.S. Agg

(V.S. AGGARWAL)

CHAIRMAN

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